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Title: Regarding implementation of recommendations of various committees for reform in administration of AIIMS.

DR. UDIT RAJ (NORTH WEST DELHI): Madam Speaker, the All India Institute of Medical Sciences is known in the country. It is a premier institution. But this premier institution is also known for flouting the norms of reservation policy. It has also flouted the service rules. Various Committees have given recommendations to follow the system of rotation of Heads. Yet, AIIMS has not followed the recommendations of Committees like Javed Chowdhury Committee and Vaidyanathan Committee. Parliamentary Committee also held the same opinion.

In 2003, 164 recruitments were done in AIIMS where the reservation policy was not followed. The High Court interfered, yet AIIMS has not followed rules in respect of giving them seniority and casting the roster system. So, I urge the hon. Minister through you that in the name of autonomy, when Government has limited interference, it is not that they should flout the rules and victimize downtrodden or those who are children of lesser God.

Thank you very much.

HON. SPEAKER: Hon. Member

Anupriya Patel is permitted to associate herself with the issue raised by Dr. Udit Raj.

â€¦(व्यवधान)

माननीय अध्यक्ष : श्री स्तन लाल कटारिया।

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Madam, hon. Prime Minister has come. As the entire House was feeling that the Prime Minister also should say something on this, a detailed statement will be made later by Sushmaji, I would request you to permit Prime Minister.

माननीय अध्यक्ष : कटारिया जी, आप प्रधान मंत्री जी की स्टेटमेंट के बाद बोलिए। वैसे आज आपका जन्मदिन है। आप सबके साथ थोड़ी देर सबके साथ बैठिए तो अच्छा रहेगा।